Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Name of the Corporate Debtor :Indian Pulp & Paper Pvt. Ltd. ; Date of commencement of CIRP : 22-07-2022 ; List of Creditors as on : 27-03-2023

List of other creditors (Other than financial creditors and operational creditors)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Mangal Enterprise	07.08.2022	7,01,97,772.52	7,01,97,772.52	Advance paid to the Corporate Debtor for supply of materials	-	-	Related Party to the CD u/s 5(24) of the code	-	-	-	-	Claim submitted after mutual set-off of Debts receivable and Payable from/to the CD.
2	Mangal Impex	07.08.2022	5,29,81,541.57	5,29,81,541.57	Advance paid to the Corporate Debtor for supply of materials	-	-	Related Party to the CD u/s 5(24) of the code	-	-	-	-	Claim admitted as per the books of accounts of the corporate debtor
	2		**12,31,79,314.09**	**12,31,79,314.09**								**-**	